

The Ministry has given emphasis on awareness generation in the rural population about their legal rights under the Act; strict vigilance and monitoring, people's participation and transparency & accountability for implementation of NREGA.

Quality of roads constructed under PMGSY

†587. SHRI KAPTAN SINGH SOLANKI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the roads constructed under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years, State-wise;
- (b) whether Government has received any quality related complaints about these roads;
- (c) if so, the details thereof, State-wise; and
- (d) the details of the measures taken by Government to deal with these complaints?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) The details of the roads constructed under Pradhan Mantri Gram Sadak Yojana (PMGSY), State-wise, during the last three years are in statement-I (See below).

(b) Yes Sir.

(c) 296 quality related complaints have been received in respect of roads constructed under PMGSY during the last 3 year and the current year (upto July, 2009). The State-wise details are in Statement-II. (See below).

(d) 110 complaints have been sent to the concerned states for suitable action. Independent Quality Monitors were deputed for enquiry into 186 complaints.

Statement-I

State-wise details of Roads constructed under PMGSY

Sl. No.	State	2006-07	2007-08	2008-09
		Road Length completed under PMGSY	Road Length completed under PMGSY	Road Length completed under PMGSY
1	2	3	4	5
1	Andhra Pradesh	2194.94	1656.8	1885.00
2	Arunachal Pradesh	272.05	271.9	317.43
3	Assam	1546.97	1141	1985.11
4	Bihar	142.22	61.05	45.05
	Bihar (NEAs)	936.32	1604.3	2487.15
5	Chhattisgarh	2988.89	2719.36	2427.08

1	2	3	4	5
6	Goa	0	0	0.00
7	Gujarat	585.8	830.24	1262.07
8	Haryana	373.55	670.21	969.87
9	Himachal Pradesh	1502.925	1555.2	1360.10
10	Jammu & Kashmir	46.82	140.69	469.80
11	Jharkhand	308.6	277.15	214.97
12	Karnataka	366.45	1427.01	2099.13
13	Kerala	77.27	100.54	240.22
14	Madhya Pradesh	3788.496	5231.454	7893.72
15	Maharashtra	1599.23	2942.19	4138.65
16	Manipur	199.55	265.99	78.95
17	Meghalaya	38.352	52.468	30.80
18	Mizoram	146.81	207.43	195.18
19	Nagaland	9.5	398.42	298.53
20	Orissa	2069.85	1836.04	2641.00
21	Punjab	440.5	1036.49	751.62
22	Rajasthan	6216.63	9887.5	10349.93
23	Sikkim	204.222	142.468	308.57
24	Tamil Nadu	519.025	747.895	609.59
25	Tripura	175.605	59.505	361.27
26	Uttar Pradesh	2656.39	3551.98	6461.02
27	Uttaranchal	105.89	842.08	645.60
28	West Bengal	1197.58	1573.81	1877.11

NEAs: Nominated Executing Agencies

Statement-II

State-wise details of complaints in respect of Roads constructed under PMGSY

Sl. No.	State	Nos. of Complaints received
1	2	3
1	Arunachal Pradesh	4
2	Assam	10
3	Bihar (NEAs)	107
4	Chhattisgarh	33
5	Haryana	1

1	2	3
6	Himachal Pradesh	3
7	Jharkhand	3
8	Karnataka	7
9	Kerala	5
10	Madhya Pradesh	37
11	Maharashtra	24
12	Manipur	5
13	Meghalaya	2
14	Mizoram	0
15	Nagaland	3
16	Orissa	4
17	Punjab	7
18	Rajasthan	6
19	Sikkim	3
20	Tamil Nadu	2
21	Tripura	3
22	Uttar Pradesh	24
23	Uttarakhand	1
24	West Bengal	2
TOTAL :		296

Recommendations of major ports

588. SHRI GIREESH KUMAR SANGHI:

DR. T. SUBBARAMI REDDY:

Will the Minister of SHIPPING be pleased to state:

(a) whether a Panel which was constituted in January, 2009, for increasing efficiency in major ports has submitted important policy recommendations for areas like port corporation, delegation of power, land use and captive use of port facilities, public-private partnership, dredging, environment and security clearance besides organizational matters;

(b) if so, what are the other recommendations and to what extent Government has implemented them;

(c) whether the panel had recommended to bar rival private ports from bidding; and

(d) if so, whether this would promote competition and check diversion of cargo?